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(b) and (c) These are non-scheduled formulations and as such their prices have been fixed by the companies and not by the Government. Therefore, the details are not available with the Government.

Opening Branch office of UGC in Kerala

2770. SHRI JOY NADUKKARA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the people of the Southern region of the country are facing many problems as the Central Office of UGC is functioning at New Delhi a far away place;

(b) whether there is any proposal to open a branch office of the UGC in the South; and

(c) If so, whether Government would consider to open this branch office in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) According to the information furnished by UGC, a Southern Regional office has been established at Hyderabad and it has started functioning w.e.f. 28.9.1994. Its jurisdiction covers Kerala, Tamil Nadu, Andhra Pradesh, Pondicharry & Karnataka.

Harms of Lighting of Monuments

2771. SHRI GOVINDRAO ADIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have seen the report of Prof. Jaweed Ashraf of JNU on the subject of "Light sound and thermal damage to archaeological monuments" which points out that heavy lighting attracts insects which, over a period of time, damage the monuments;

(b) the reasons for bringing Taj Mahal

under flood lighting despite the fact that such lighting has already caused damage to the Sun Temple at Konark; and

(c) whether in view of the above report, Government would reconsider its decision to flood lit monuments such as the Konark Sun Temple, Taj Mahal, Qutab Minar and various other medieval and British forts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) and (c) The U.P. Government had requested for flood lighting the Taj Mahal. The matter is under examination in view of the expert committee reports on Atmospheric Environmental Quality and Preservation of Taj Mahal and Agra monuments prepared under the auspices of Ministry of Environment and Forest, Government of India.

Fresh Legislation on Right of the Child

2772. MAULANA OBAIDULLAH KHAN AZMI: SHRI SANJAY DALMIA: SHRI V. HANUMANTHA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to enact a fresh legislation to conform to the UN convention on the right of the child; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOVPMENT) (KUMARI VIMLA VERMA): (a) No, Sir.

(b) Does not arise.